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New set of rules for hoteliers by FSSAI

KORBA,: ALL such people who are fond of eating in hotels can heave a sigh of relief, as they now need not to worry about health damage due to unsafe food. Food Safety and Standards Authority of India (FSSAI) has recently implemented a new system in order to ensure that the food served to people is free from any infection. It also includes a provision of imprisonment up to 6 months or fine of Rs 5 lakh to the hotel proprietors who fail to abide by its rules.

As per the new circular issued by Food Safety and Standards Authority of India, the hotel proprietors must prepare the food only by using RO water or filtered water. At the same time, the staff must also be given proper vaccinations at regular intervals to save them from catching any infectious diseases. At the same time, it will be mandatory for the staff to get their health check-up done by a competent doctor twice per year. If any worker is suffering from any serious or infectious disease, then he will have to change his work field. These rules have been implemented for both hotels and restaurants. So far, as district Korba is concerned, maximum hotels currently prepare food without filtered water. The proprietors neither take care of proper checking of the water, nor of the health check-up of their employees.

As a result, the people who consume food are constantly in danger of catching illness. Now Food Safety and Standards Authority of India has implemented this new system in order to make the food safe for consumption. Instructions have been issued for the Food Safety officers of the related areas for conducting regular inspection of the hotels. Till date, these inspections took place only at the time of issuing new license or

FSSAI IN NEWS

renewing an old one, but now the visits by food safety officers will become more frequent at the hotels. The new circular also makes a mention about the updating of all the documents and the officers will check these documents at every inspectional visit. CMHO Dr P S Sisodia said that information has been received about the new circular and all the instructions will be strictly abided by.